

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 923/Confdl./2017  
II-2-1/2017

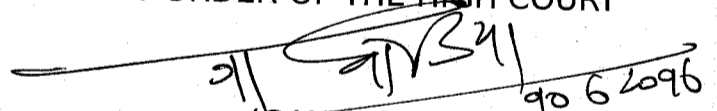
Bilaspur, dated the 10/07/2017

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are, hereby, given additional charge of the Courts as mentioned in Column No. (3) until further orders: -

**TABLE**

<b>Sl. No.</b>	<b>Name &amp; presently posted as</b>	<b>Additional Charge</b>
(1)	(2)	(3)
1.	Shri Santosh Kumar Aditya, Additional District & Sessions Judge (F.T.C.), Janjgir-Champa	Special Judge under S.C./S.T. (P.A.) Act, Janjgir-Champa
2.	Shri Prafull Sonwani, I Additional District & Sessions Judge, Baloda-Bazar	Additional District & Sessions Judge (F.T.C.), Baloda-Bazar
3.	Smt. Mamta Patel, Additional District & Sessions Judge, Bemetara	Additional District & Sessions Judge (F.T.C.), Bemetara
4.	Smt. Girija Devi Meravi, I Additional District & Sessions Judge, Surajpur	Additional District & Sessions Judge (F.T.C.), Surajpur
5.	Ku. Saroj Nand Das, III Additional District & Sessions Judge, Raigarh	Additional District & Sessions Judge (F.T.C.), Raigarh

BY ORDER OF THE HIGH COURT

  
(GAUTAM CHOURADIA)  
REGISTRAR GENERAL

Endt. No. 924/Confdl./2017  
II-2-1/2017

Bilaspur, dated the 10/07/2017

**Copy forwarded to: -**

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)

- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18)
  - i) Shri Santosh Kumar Aditya, Additional District & Sessions Judge (F.T.C.), Janjgir-Champa,
  - ii) Shri Prafull Sonwani, I Additional District & Sessions Judge, Baloda-Bazar,
  - iii) Smt. Mamta Patel, Additional District & Sessions Judge, Bemetara,
  - iv) Smt. Girija Devi Meravi, I Additional District & Sessions Judge, Surajpur,
  - v) Ku. Saroj Nand Das, III Additional District & Sessions Judge, Raigarh, *for information and compliance. He/She is directed to take additional charge of the Court mentioned in column no. (3) of the table on pre-page immediately and send his/her taking over charge reports to the Registry.*
- (19) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.

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(3)

- (20) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ Classification/M.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(GAUTAM CHOURADIA)  
REGISTRAR GENERAL  
90 6 2016